

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-04-2025

Date : 23.04.2025

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
17/2025	23.04.2025	BLAPL-2195/2025	S MOHANTY	C.O.		Order Dtd. 2025-04-21	
19/2025	23.04.2025	BLAPL-9971/2024	D K BEHERA	C.O.		Order Dtd. 2025-04-21	
20/2025	23.04.2025	BLAPL-9969/2024	D K BEHERA	C.O.		Order Dtd. 2025-04-21	
22/2025	23.04.2025	BLAPL-9971/2024	LK NAYAK	C.O.		Order Dtd. 2025-04-21	
23/2025	23.04.2025	BLAPL-9969/2024	LK NAYAK	C.O.		Order Dtd. 2025-04-21	
25/2025	23.04.2025	BLAPL-2146/2025	S BISWAL	C.O.		Order Dtd. 2025-04-21	
26/2025	23.04.2025	BLAPL-2137/2025	JR BISWAL	C.O.		Order Dtd. 2025-04-21	
27/2025	23.04.2025	BLAPL-2168/2025	S BARIK	C.O.		Order Dtd. 2025-04-21	BAIL-1
29/2025	23.04.2025	BLAPL-2172/2025	K DAS	C.O.		Order Dtd. 2025-04-21	
30/2025	23.04.2025	MACA-438/2023	S. SWAIN	C.O.		Order Dtd. 2025-04-17	MISC. APPEAL SEC.
31/2025	23.04.2025	BLAPL-2192/2025	G SAHOO	C.O.		Order Dtd. 2025-04-21	BAIL-1
32/2025	23.04.2025	BLAPL-2201/2025	PK MOHANTY	C.O.		Order Dtd. 2025-04-21	BAIL-1
33/2025	23.04.2025	BLAPL-2204/2025	K DAS	C.O.		Order Dtd. 2025-04-21	
35/2025	23.04.2025	BLAPL-2207/2025	BB MALLICK	C.O.		Order Dtd. 2025-04-21	
36/2025	23.04.2025	ABLAPL-12339/2024	SK AEHSAN	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	
37/2025	23.04.2025	ABLAPL-4267/2025	GC BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	
38/2025	23.04.2025	ABLAPL-4269/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
39/2025	23.04.2025	ABLAPL-970/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
40/2025	23.04.2025	ABLAPL-	SK SUNDARA	C.O.	COURT NO.	Order Dtd. 2024-04-21	BAIL-2

		5855/2024			2 OLD		
41/2025	23.04.2025	ABLAPL-9532/2024	MK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
43/2025	23.04.2025	ABLAPL-11541/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	BAIL-1
44/2025	23.04.2025	ABLAPL-265/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
45/2025	23.04.2025	ABLAPL-1765/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	BAIL-2
48/2025	23.04.2025	ABLAPL-13177/2024	SC SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
54/2025	23.04.2025	WP (C) - 27500/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
55/2025	23.04.2025	WP (C) - 10446/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-7
56/2025	23.04.2025	WP (C) - 10440/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-3)
58/2025	23.04.2025	WP (C) - 10353/2025	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-5
69/2025	23.04.2025	FAO-274/2020	R K ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
70/2025	23.04.2025	WP (C) - 23210/2023	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-3)
71/2025	23.04.2025	FAO-673/2020	M.NAIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-03-28	MISC. APPEAL SEC.
73/2025	23.04.2025	FAO-168/2019	BIJAYALAXMI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
74/2025	23.04.2025	FAO-105/2021	A.K.PANDA	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-03-28	MISC. APPEAL SEC.
75/2025	23.04.2025	FAO-63/2020	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
76/2025	23.04.2025	FAO-882/2018	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
77/2025	23.04.2025	FAO-152/2018	M.NAIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-03-28	MISC. APPEAL SEC.

78/2025	23.04.2025	FAO-704/2019	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
80/2025	23.04.2025	FAO-209/2019	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
81/2025	23.04.2025	FAO-432/2020	BIJAYLAXMI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
82/2025	23.04.2025	FAO-754/2019	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
83/2025	23.04.2025	FAO-1015/2019	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
84/2025	23.04.2025	FAO-839/2019	B.SAHOO	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-03-27	MISC. APPEAL SEC.
85/2025	23.04.2025	FAO-152/2019	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
86/2025	23.04.2025	FAO-618/2019	A SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-10	MISC. APPEAL SEC.
87/2025	23.04.2025	FAO-385/2024	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2025-03-27	
89/2025	23.04.2025	FAO-491/2014	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	MISC. APPEAL SEC.
90/2025	23.04.2025	FAO-888/2018	A.SAHOO	C.O.	COURT NO. 25	Judgement Dtd. 2025-03-28	MISC. APPEAL SEC.
91/2025	23.04.2025	FAO-299/2021	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.
92/2025	23.04.2025	FAO-953/2019	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
93/2025	23.04.2025	FAO-721/2020	K.PARIDA	C.O.	COURT NO. 25	Judgement Dtd. 2025-03-19	MISC. APPEAL SEC.
94/2025	23.04.2025	FAO-85/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
95/2025	23.04.2025	FAO-722/2020	K.PARIDA	C.O.	COURT NO. 25	Judgement Dtd. 2025-03-19	MISC. APPEAL SEC.
96/2025	23.04.2025	FAO-298/2021	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.
98/2025	23.04.2025	FAO-371/2020	G.C.BARIK	C.O.	COURT NO. 25	Judgement Dtd. 2025-04-04	MISC. APPEAL SEC.

99/2025	23.04.2025	FAO-787/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
00/2025	23.04.2025	FAO-756/2020	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
01/2025	23.04.2025	FAO-117/2020	G.C.BARIK	C.O.	COURT NO. 25	Judgement Dtd. 2025-04-04	MISC. APPEAL SEC.
02/2025	23.04.2025	FAO-167/2019	B SAHO	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
03/2025	23.04.2025	FAO-628/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
04/2025	23.04.2025	FAO-181/2019	S.S.BISWAL	C.O.	COURT NO. 25	Judgement Dtd. 2025-04-04	MISC. APPEAL SEC.
05/2025	23.04.2025	FAO-98/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
06/2025	23.04.2025	FAO-632/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
07/2025	23.04.2025	FAO-952/2019	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	MISC. APPEAL SEC.
08/2025	23.04.2025	CONTC-299/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
09/2025	23.04.2025	CONTC-319/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
10/2025	23.04.2025	CONTC-311/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
11/2025	23.04.2025	FAO-660/2019	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
12/2025	23.04.2025	CONTC-307/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
13/2025	23.04.2025	FAO-525/2020	R K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
14/2025	23.04.2025	CONTC-306/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	CONTEMPT
15/2025	23.04.2025	CONTC-301/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
16/2025	23.04.2025	FAO-394/2019	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
17/2025	23.04.2025	FAO-445/2018	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
18/2025	23.04.2025	FAO-394/2019	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	MISC. APPEAL

							SEC.
19/2025	23.04.2025	CONTC-317/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
20/2025	23.04.2025	FAO-394/2019	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
21/2025	23.04.2025	FAO-458/2018	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
22/2025	23.04.2025	CONTC-318/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	
23/2025	23.04.2025	FAO-332/2017	P K ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
24/2025	23.04.2025	FAO-732/2019	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
25/2025	23.04.2025	WP (C) - 1171/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-5
26/2025	23.04.2025	FAO-324/2017	P K ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
27/2025	23.04.2025	WP (C) - 27087/2021	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-1
28/2025	23.04.2025	FAO-656/2018	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
29/2025	23.04.2025	FAO-732/2019	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
30/2025	23.04.2025	WP (C) - 25521/2023	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-30	WRIT BRANCH-2
31/2025	23.04.2025	FAO-183/2018	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
32/2025	23.04.2025	WP (C) - 9056/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	WRIT BRANCH-5
33/2025	23.04.2025	FAO-274/2018	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
34/2025	23.04.2025	FAO-261/2021	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
36/2025	23.04.2025	FAO-734/2019	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
37/2025	23.04.2025	FAO-339/2021	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
38/2025	23.04.2025	FAO-	K PARIDA	C.O.	COURT NO.	Order Dtd. 2025-04-15	MISC.

		675/2019			2 OLD		APPEAL SEC.
39/2025	23.04.2025	FAO-734/2019	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
40/2025	23.04.2025	FAO-67/2020	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
41/2025	23.04.2025	FAO-719/2019	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
43/2025	23.04.2025	FAO-860/2018	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
44/2025	23.04.2025	WP (C) - 10489/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISION BENCH-3)
45/2025	23.04.2025	FAO-718/2019	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
46/2025	23.04.2025	FAO-931/2018	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
48/2025	23.04.2025	FAO-126/2018	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
49/2025	23.04.2025	FAO-354/2018	G C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.
50/2025	23.04.2025	FAO-493/2018	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
51/2025	23.04.2025	ABLAPL-4207/2025	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
52/2025	23.04.2025	ABLAPL-4203/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
53/2025	23.04.2025	FAO-423/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	
54/2025	23.04.2025	ABLAPL-4199/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
55/2025	23.04.2025	FAO-432/2024	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	
56/2025	23.04.2025	ABLAPL-3479/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
57/2025	23.04.2025	ABLAPL-3065/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
58/2025	23.04.2025	FAO-654/2018	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
59/2025	23.04.2025	ABLAPL-3243/2025	HK MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
61/2025	23.04.2025	BLAPL-	R SETHI	C.O.	COURT NO.	Order Dtd. 2025-04-21	

		1645/2025			17		
62/2025	23.04.2025	FAO-99/2019	S C DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
63/2025	23.04.2025	FAO-172/2019	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
66/2025	23.04.2025	WP (C) - 9960/2025	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-6
67/2025	23.04.2025	ABLAPL-1389/2024	PN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-21	
68/2025	23.04.2025	ABLAPL-14921/2021	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-14	BAIL-1
69/2025	23.04.2025	ABLAPL-8271/2023	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	BAIL-1
70/2025	23.04.2025	WP (C) - 9953/2025	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-8
72/2025	23.04.2025	WPCRL-37/2025	JAYADEBA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-07	
73/2025	23.04.2025	WP (C) - 10099/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-15	WRIT BRANCH-1
75/2025	23.04.2025	WP (C) - 29426/2024	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	
76/2025	23.04.2025	WP (C) - 9715/2025	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-04-21	WRIT BRANCH-8
77/2025	23.04.2025	WP (C) - 9917/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-8
78/2025	23.04.2025	BLAPL-9148/2024	JR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-21	BAIL-1
79/2025	23.04.2025	CRLMC-3442/2024	AK BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	
80/2025	23.04.2025	ABLAPL-4210/2025	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-04-21	
83/2025	23.04.2025	ABLAPL-2233/2025	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-04-21	
84/2025	23.04.2025	ABLAPL-3312/2025	AK SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-04-21	
85/2025	23.04.2025	ABLAPL-3479/2025	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2025-04-21	
86/2025	23.04.2025	ABLAPL-3499/2025	R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-21	
87/2025	23.04.2025	ABLAPL-4209/2025	PK DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
88/2025	23.04.2025	ABLAPL-4218/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1

89/2025	23.04.2025	ABLAPL-4229/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
90/2025	23.04.2025	ABLAPL-4265/2025	SURYA PRAKASH MANAGARAJ	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
92/2025	23.04.2025	WP (C) - 25968/2024	S.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
94/2025	23.04.2025	WP (C) - 10450/2025	S.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
95/2025	23.04.2025	WP (C) - 10485/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH-5
97/2025	23.04.2025	WP (C) - 10490/2025	R.C.MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-1)
99/2025	23.04.2025	WP (C) - 10504/2025	M.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH-2
00/2025	23.04.2025	ABLAPL-4255/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
01/2025	23.04.2025	WP (C) - 10519/2025	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH-8
02/2025	23.04.2025	ABLAPL-4254/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
03/2025	23.04.2025	WP (C) - 10476/2025	B.P.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
05/2025	23.04.2025	ABLAPL-4249/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
06/2025	23.04.2025	WP (C) - 10471/2025	R.C.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-1)
07/2025	23.04.2025	ABLAPL-4248/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
08/2025	23.04.2025	WP (C) - 10596/2025	B.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-3)
09/2025	23.04.2025	ABLAPL-4262/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
12/2025	23.04.2025	WP (C) - 5063/2025	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-2)
14/2025	23.04.2025	WP (C) - 10468/2025	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
16/2025	23.04.2025	WP (C) -	B.K.SWAIN	C.O.	COURT NO.	Order Dtd. 2025-04-16	

		21060/2024			2 OLD		
19/2025	23.04.2025	WP (C) - 8832/2025	S.B.UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-2
20/2025	23.04.2025	WP (C) - 8446/2025	KISHORE CHANDRA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-3
21/2025	23.04.2025	WP (C) - 9065/2025	N.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-06-16	WRIT BRANCH (DIVISION BENCH-2)
22/2025	23.04.2025	BLAPL-8610/2024	SP NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-04-21	
23/2025	23.04.2025	BLAPL-3575/2025	PK LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-04-22	BAIL-1
24/2025	23.04.2025	WP (C) - 27557/2022	S C DAS	C.O.	COURT NO. 16	Order Dtd. 2025-04-16	WRIT BRANCH-1
26/2025	23.04.2025	JCRLA-54/2017	M/S RATIKANTA MOHAPATRA, N.MOHAPATRA, M/S C.KASTURI	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL
27/2025	23.04.2025	CRLA-708/2023	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL
28/2025	23.04.2025	WP (C) - 8711/2024	M BEHERA	C.O.	COURT NO. 7		WRIT BRANCH-7
29/2025	23.04.2025	WP (C) - 13720/2023	R C MUDULI	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	WRIT BRANCH-8
36/2025	23.04.2025	BLAPL-2161/2025	KN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	BAIL-1
37/2025	23.04.2025	BLAPL-2416/2025	RR DAS	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	BAIL-1
39/2025	23.04.2025	BLAPL-2171/2025	RK MALLICK	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	
40/2025	23.04.2025	BLAPL-2153/2025	RK MALLICK	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	BAIL-2
41/2025	23.04.2025	WP (C) - 9167/2025	R.K.SARANGI	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	WRIT BRANCH-4
42/2025	23.04.2025	WP (C) - 107/2025	ANIMA KUMARI DEI	C.O.	COURT NO. 7	Order Dtd. 2025-04-21	
44/2025	23.04.2025	CRLMP-289/2025	D.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2025-06-30	
45/2025	23.04.2025	WP (C) -	B. K. PATI	C.O.	COURT NO.	Order Dtd. 2025-04-21	WRIT

		10499/2025			3		BRANCH (DIVISIO BENCH-3)
46/2025	23.04.2025	WP (C) - 32777/2024	TAPAN KU. JENA SAMANTA	C.O.	COURT NO. 3	Order Dtd. 2025-04-21	
47/2025	23.04.2025	WP (C) - 10452/2025	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-04-21	
48/2025	23.04.2025	WP (C) - 10442/2025	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-2)
49/2025	23.04.2025	WP (C) - 9498/2025	S.NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH-5
50/2025	23.04.2025	WP (C) - 7445/2025	K.JENA	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-3)
52/2025	23.04.2025	WP (C) - 7446/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	
53/2025	23.04.2025	WP (C) - 7447/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	
54/2025	23.04.2025	WP (C) - 7363/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH-6
55/2025	23.04.2025	WP (C) - 6971/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH-7
56/2025	23.04.2025	WP (C) - 6956/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH-2
57/2025	23.04.2025	WP (C) - 6809/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	WRIT BRANCH-4
58/2025	23.04.2025	WP (C) - 6378/2025	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2025-04-21	
59/2025	23.04.2025	WP (C) - 9762/2025	S. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2025-04-28	WRIT BRANCH-4
60/2025	23.04.2025	WP (C) - 9948/2025	S.MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2025-06-16	WRIT BRANCH-8
61/2025	23.04.2025	WP (C) - 23855/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-04-21	
62/2025	23.04.2025	WP (C) - 4274/2025	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-5
63/2025	23.04.2025	WP (C) -	M. BARAL	C.O.	COURT NO.	Order Dtd. 2025-05-05	WRIT

		10434/2025			6		BRANCH-4
65/2025	23.04.2025	WP (C) - 10453/2025	L. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-5
66/2025	23.04.2025	WP (C) - 9269/2025	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-4
67/2025	23.04.2025	WP (C) - 6975/2025	DEBAJANI DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-3
68/2025	23.04.2025	WP (C) - 10355/2025	S. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-5
70/2025	23.04.2025	WP (C) - 10375/2025	S. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-4
71/2025	23.04.2025	WP (C) - 8674/2025	H. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-2
72/2025	23.04.2025	WP (C) - 10380/2025	PANKAJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-6
73/2025	23.04.2025	WP (C) - 10424/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-1)
74/2025	23.04.2025	WP (C) - 10459/2025	PANKAJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-1)
80/2025	23.04.2025	WP (C) - 5652/2024	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-3
81/2025	23.04.2025	WP (C) - 5652/2024	MR. GOUTAM MISHRA, JYOTI RANJAN DEO	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-3
82/2025	23.04.2025	WP (C) - 7703/2017	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-8
83/2025	23.04.2025	WP (C) - 7703/2017	R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-8
84/2025	23.04.2025	WP (C) - 7703/2017	P K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-8
85/2025	23.04.2025	WP (C) - 17361/2015	R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-3
86/2025	23.04.2025	WP (C) - 9817/2025	D. HAZRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-2
87/2025	23.04.2025	WP (C) - 21546/2024	JR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	

88/2025	23.04.2025	WP (C) - 9817/2025	D. HAZRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-2
89/2025	23.04.2025	WP (C) - 21542/2024	JR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	
91/2025	23.04.2025	WP (C) - 10425/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-2
92/2025	23.04.2025	BLAPL- 2144/2025	B. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	BAIL-2
93/2025	23.04.2025	ABLAPL- 2416/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
94/2025	23.04.2025	ABLAPL- 4186/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
95/2025	23.04.2025	ABLAPL- 4185/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
96/2025	23.04.2025	ABLAPL- 4322/2025	SARBESWAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-22	
97/2025	23.04.2025	ABLAPL- 14206/2024	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
98/2025	23.04.2025	ABLAPL- 4281/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
99/2025	23.04.2025	ABLAPL- 4259/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
00/2025	23.04.2025	ABLAPL- 4237/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
01/2025	23.04.2025	ABLAPL- 4222/2025	D. HAZRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
02/2025	23.04.2025	ABLAPL- 4220/2025	D. HAZRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
03/2025	23.04.2025	ABLAPL- 1911/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
04/2025	23.04.2025	ABLAPL- 1040/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	
05/2025	23.04.2025	BLAPL- 2193/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
06/2025	23.04.2025	BLAPL- 2156/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
07/2025	23.04.2025	BLAPL- 2147/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
08/2025	23.04.2025	BLAPL- 2145/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
09/2025	23.04.2025	BLAPL- 2208/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
10/2025	23.04.2025	BLAPL- 2142/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
11/2025	23.04.2025	BLAPL-	BIJAY KUMAR	C.O.	COURT NO.	Order Dtd. 2025-04-21	

		2141/2025	BEHERA		17		
12/2025	23.04.2025	BLAPL-2149/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
13/2025	23.04.2025	ABLAPL-4163/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
14/2025	23.04.2025	ABLAPL-3976/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
15/2025	23.04.2025	ABLAPL-4226/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
16/2025	23.04.2025	ABLAPL-4246/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
17/2025	23.04.2025	ABLAPL-4227/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
18/2025	23.04.2025	ABLAPL-4257/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-1
19/2025	23.04.2025	ABLAPL-4270/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
20/2025	23.04.2025	ABLAPL-14974/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	
21/2025	23.04.2025	WP (C) - 26008/2024	G. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	
22/2025	23.04.2025	WP (C) - 10480/2025	BISHNU CHARAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	WRIT BRANCH-3
23/2025	23.04.2025	WP (C) - 10268/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-3
24/2025	23.04.2025	WP (C) - 10377/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH (DIVISION BENCH-1)
25/2025	23.04.2025	WP (C) - 10266/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-3
26/2025	23.04.2025	WP (C) - 10399/2025	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-7
27/2025	23.04.2025	WP (C) - 5151/2025	DIBAKAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	
28/2025	23.04.2025	WP (C) - 7003/2025	DIBAKAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-6
29/2025	23.04.2025	WP (C) - 7581/2025	C. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-6
30/2025	23.04.2025	WP (C) - 13720/2023	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-8
39/2025	23.04.2025	MACA-998/2024	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	

40/2025	23.04.2025	MACA-998/2024	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	
41/2025	23.04.2025	MACA-120/2024	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
42/2025	23.04.2025	MACA-120/2024	S.B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	MISC. APPEAL SEC.
43/2025	23.04.2025	MACA-690/2019	K.C.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	MISC. APPEAL SEC.
44/2025	23.04.2025	WP (C) - 9776/2025	JYOTIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-6
45/2025	23.04.2025	CMAPL-69/2025	S.K.PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-21	
46/2025	23.04.2025	WP (C) - 6441/2025	JYOTIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-2)
47/2025	23.04.2025	FAO-283/2022	J.LENKA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2025-04-22	MISC. APPEAL SEC.
48/2025	23.04.2025	WP (C) - 10213/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-21	WRIT BRANCH-1
49/2025	23.04.2025	WP (C) - 10213/2025	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-21	WRIT BRANCH-1
50/2025	23.04.2025	FAO-282/2022	J.LENKA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2025-04-22	MISC. APPEAL SEC.
51/2025	23.04.2025	WP (C) - 5394/2025	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2025-05-05	
52/2025	23.04.2025	FAO-1040/2019	D.BISWAL	C.O.	COURT NO. 1	Judgement Dtd. 2025-04-22	MISC. APPEAL SEC.
53/2025	23.04.2025	FAO-284/2022	J.LENKA	C.O.	COURT NO. 1	Judgement Dtd. 2025-04-22	MISC. APPEAL SEC.
54/2025	23.04.2025	FAO-760/2020	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	MISC. APPEAL SEC.
55/2025	23.04.2025	WP (C) - 5793/2025	G S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	WRIT BRANCH-3
56/2025	23.04.2025	CONTC-327/2025	K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
57/2025	23.04.2025	CONTC-326/2025	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	

58/2025	23.04.2025	CONTC-320/2025	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
59/2025	23.04.2025	CONTC-8258/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
60/2025	23.04.2025	CONTC-333/2025	M.NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
61/2025	23.04.2025	CONTC-224/2025	S.C.MEKAP	C.O.	COURT NO. 1	Order Dtd. 2025-04-17	
62/2025	23.04.2025	WP (C) - 5562/2025	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
63/2025	23.04.2025	CONTC-341/2025	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
64/2025	23.04.2025	WP (C) - 6815/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	WRIT BRANCH-5
65/2025	23.04.2025	CONTC-343/2025	K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-04-22	
66/2025	23.04.2025	WP (C) - 9186/2025	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-01	WRIT BRANCH-3
67/2025	23.04.2025	WPCRL-31/2025	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-30	
68/2025	23.04.2025	WP (C) - 10729/2025	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-22	WRIT BRANCH-7
69/2025	23.04.2025	WP (C) - 10245/2025	D.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-22	WRIT BRANCH-3
70/2025	23.04.2025	WP (C) - 1145/2025	P.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-22	
71/2025	23.04.2025	WP (C) - 25507/2021	D.P.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-22	WRIT BRANCH-4
72/2025	23.04.2025	WP (C) - 41210/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	WRIT BRANCH-8
73/2025	23.04.2025	WP (C) - 10366/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
74/2025	23.04.2025	WP (C) - 41214/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	WRIT BRANCH-8
75/2025	23.04.2025	WP (C) - 10548/2025	P.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	

76/2025	23.04.2025	WP (C) - 41221/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-8
77/2025	23.04.2025	WP (C) - 18610/2019	P.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	WRIT BRANCH-5
78/2025	23.04.2025	WP (C) - 32368/2024	C.R.KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	WRIT BRANCH-4
79/2025	23.04.2025	WP (C) - 9996/2025	JYOTIRMAY GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	WRIT BRANCH-1
80/2025	23.04.2025	WP (C) - 25021/2023	A.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-5
81/2025	23.04.2025	WP (C) - 9989/2025	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	WRIT BRANCH-8
82/2025	23.04.2025	WP (C) - 10089/2025	S.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	
83/2025	23.04.2025	WP (C) - 10063/2025	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	
84/2025	23.04.2025	WP (C) - 10568/2025	B K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-05-01	WRIT BRANCH (DIVISIO BENCH-3)
85/2025	23.04.2025	WP (C) - 9054/2015	S P DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	WRIT BRANCH-7
86/2025	23.04.2025	WP (C) - 10622/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	
87/2025	23.04.2025	WP (C) - 13455/2016	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	WRIT BRANCH-5
88/2025	23.04.2025	WP (C) - 13455/2016	B P TANGA	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	WRIT BRANCH-5
89/2025	23.04.2025	WP (C) - 26663/2021	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-5
90/2025	23.04.2025	WP (C) - 26663/2021	B K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-5
91/2025	23.04.2025	CRLA- 235/2024	U P BAG	C.O.	COURT NO. 5	Order Dtd. 2025-04-23	CRIMINAL APPEAL
92/2025	23.04.2025	WP (C) - 9758/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	WRIT BRANCH (DIVISIO BENCH-3)
93/2025	23.04.2025	WP (C) - 9913/2025	S DASH	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	WRIT BRANCH (DIVISIO BENCH-2)

94/2025	23.04.2025	RPFAM-248/2023	D K PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-04-21	FIRST APPEAL
95/2025	23.04.2025	WP (C) - 9910/2025	M NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	
96/2025	23.04.2025	WP (C) - 10661/2025	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	WRIT BRANCH-7
97/2025	23.04.2025	WP (C) - 10385/2025	P K JENA	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	WRIT BRANCH-7
98/2025	23.04.2025	WP (C) - 14672/2012	B N SHADNGI	C.O.	COURT NO. 5	Order Dtd. 2025-04-21	WRIT BRANCH-2
99/2025	23.04.2025	WP (C) - 14672/2012	A K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-04-21	WRIT BRANCH-2
00/2025	23.04.2025	BLAPL-12830/2024	T R DAS	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	
01/2025	23.04.2025	WP (C) - 6049/2025	S K PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2025-04-10	
02/2025	23.04.2025	ABLAPL-4305/2025	A.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-04-22	BAIL-1
03/2025	23.04.2025	ABLAPL-10700/2024	S.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18	
04/2025	23.04.2025	ABLAPL-9353/2024	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
05/2025	23.04.2025	ABLAPL-3148/2025	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	
06/2025	23.04.2025	ABLAPL-12834/2024	A.PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1
07/2025	23.04.2025	ABLAPL-8991/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
08/2025	23.04.2025	ABLAPL-263/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-2
09/2025	23.04.2025	BLAPL-7408/2024	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
10/2025	23.04.2025	BLAPL-12571/2024	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
12/2025	23.04.2025	BLAPL-12511/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
13/2025	23.04.2025	BLAPL-1547/2025	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
14/2025	23.04.2025	ABLAPL-4304/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
15/2025	23.04.2025	ABLAPL-	P.K.PAL	C.O.	COURT NO.	Order Dtd. 2025-04-22	

		4297/2025			2 OLD		
16/2025	23.04.2025	ABLAPL-4303/2025	G.C.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	BAIL-1
17/2025	23.04.2025	ABLAPL-4301/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
18/2025	23.04.2025	ABLAPL-4285/2025	Y.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
19/2025	23.04.2025	ABLAPL-4289/2025	S.N.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
20/2025	23.04.2025	ABLAPL-4282/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	
21/2025	23.04.2025	ABLAPL-4247/2025	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
22/2025	23.04.2025	ABLAPL-11385/2024	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2
23/2025	23.04.2025	ABLAPL-4202/2025	P.PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1
24/2025	23.04.2025	ABLAPL-4288/2025	S.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-22	
25/2025	23.04.2025	ABLAPL-4302/2025	S.CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	
26/2025	23.04.2025	ABLAPL-3576/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	
27/2025	23.04.2025	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	
28/2025	23.04.2025	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	
30/2025	23.04.2025	WP (C) - 29552/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
31/2025	23.04.2025	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	
36/2025	23.04.2025	CONTC-3832/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	CONTEMPT
37/2025	23.04.2025	CONTC-3827/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	CONTEMPT
39/2025	23.04.2025	WP (C) - 6925/2025	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-29	WRIT BRANCH-4
48/2025	23.04.2025	BLAPL-3363/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	
49/2025	23.04.2025	BLAPL-3354/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	
50/2025	23.04.2025	WP (C) - 10796/2025	RANJAN KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	
55/2025	23.04.2025	WP (C) - 8810/2025	DURGA CHARAN DEY	C.O.	COURT NO. 6	Order Dtd. 2025-04-21	WRIT BRANCH-2

62/2025	23.04.2025	RSA-228/2019	P K DAS	C.O.	DR (J)	Order Dtd. 2025-06-30	SECOND APPEAL
65/2025	23.04.2025	WP (C) - 10981/2025	HK PANDA	C.O.	DR (J)	Order Dtd. 2025-04-23	WRIT BRANCH-2
74/2025	23.04.2025	RSA-89/2025	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-06-30	SECOND APPEAL
76/2025	23.04.2025	CRLREV-740/2024	A K PANADA	C.O.	COURT NO. 12	Order Dtd. 2025-04-11	
80/2025	23.04.2025	CMP-452/2025	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	
84/2025	23.04.2025	CMP-1388/2024	AK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-04-22	
86/2025	23.04.2025	BLAPL-2125/2025	HK DASH	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	
87/2025	23.04.2025	BLAPL-2588/2025	HK DASH	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	BAIL-1
88/2025	23.04.2025	CRLMP-346/2025	RASHMIKANTA SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	
89/2025	23.04.2025	CRLMP-265/2025	KEDAR SANKAR SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	
90/2025	23.04.2025	WP (C) - 5555/2025	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	
91/2025	23.04.2025	CRLA-890/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	
92/2025	23.04.2025	BLAPL-2211/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	BAIL-1
93/2025	23.04.2025	MATA-332/2024	G. CHAITANYA	C.O.	COURT NO. 1	Order Dtd. 2025-04-21	
96/2025	23.04.2025	CMP-224/2025	M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-03	
98/2025	23.04.2025	CRLMC-1460/2025	SUBRAT KUMAR NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17	
05/2025	23.04.2025	BLAPL-2224/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	
21/2025	23.04.2025	WP (C) - 11825/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-01	WRIT BRANCH-1
24/2025	23.04.2025	WP (C) - 7703/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-8
28/2025	23.04.2025	BLAPL-2159/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-04-21	
34/2025	23.04.2025	WP (C) - 1262/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)

46/2025	23.04.2025	WP (C) - 36924/2022	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH-2
50/2025	23.04.2025	CMP- 1316/2024	RAHUL MOHANTY	GENERAL		Order Dtd. 2025-04-21	
53/2025	23.04.2025	WP (C) - 7718/2025	BIJAY KUMAR NAYAK	GENERAL		Petition	WRIT BRANCH-1
67/2025	23.04.2025	WP (C) - 16071/2024	NIRAJ KUMAR KANSAL	GENERAL		Entire Document	WRIT BRANCH-1
72/2025	23.04.2025	ABLAPL- 3021/2024	MANORANJAN DAS	GENERAL		Order Dtd. 2024-04-08	
79/2025	23.04.2025	ABLAPL- 3021/2024	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-21	
88/2025	23.04.2025	WP (C) - 20323/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2025-03-26	WRIT BRANCH (DIVISIO BENCH-1)
97/2025	23.04.2025	MATA- 327/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-04-17	FIRST APPEAL
35/2025	23.04.2025	WP (C) - 21693/2024	APARESH BHOI	GENERAL		Entire Brief	
42/2025	23.04.2025	MATA- 208/2024	SUSHANT KUMAR PRADHAN, S.BEHERA	GENERAL		Order Dtd. 2025-04-22	FIRST APPEAL
47/2025	23.04.2025	MATA- 208/2024	SUSHANT KUMAR PRADHAN, S.BEHERA	GENERAL		Annexure	FIRST APPEAL
60/2025	23.04.2025	WP (C) - 35146/2023	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH-4
64/2025	23.04.2025	WP (C) - 10647/2025	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH (DIVISIO BENCH-1)
65/2025	23.04.2025	OJC- 13554/2000	MURALIDHAR BISWAL	GENERAL		Entire Brief	
71/2025	23.04.2025	WP (C) - 10459/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH (DIVISIO BENCH-1)
74/2025	23.04.2025	WP (C) - 10380/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-6
98/2025	23.04.2025	BLAPL- 2232/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-04-22	BAIL-1
51/2025	23.04.2025	WP (C) - 8962/2025	SANTOSHRAM PADHI	GENERAL		Judgement Dtd. 2025-04-17	WRIT BRANCH-3
64/2025	23.04.2025	RSA-	SANTOSHRAM	GENERAL		Order Dtd. 2009-11-13	SECOND

		254/2007	PADHI				APPEAL
69/2025	23.04.2025	SA-393/2000	BIBEKANANDA SAHOO	GENERAL		Judgement Dtd. 2024-05-07	SECOND APPEAL
75/2025	23.04.2025	SA-393/2000	BIBEKANANDA SAHOO	GENERAL		Order Dtd. 2024-05-07	SECOND APPEAL
76/2025	23.04.2025	WPC (OA) - 2049/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-14	OA Branch
77/2025	23.04.2025	WPC (OA) - 1295/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-19	OA Branch
78/2025	23.04.2025	WPC (OAPC) - 386/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-05	OA Branch
79/2025	23.04.2025	CRLMC-4857/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-04-22	
90/2025	23.04.2025	OJC-10261/1997	DEBASIS MUKHI	GENERAL		Last Order	
31/2025	23.04.2025	WP (C) - 9197/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-21	
32/2025	23.04.2025	WP (C) - 9725/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-22	
33/2025	23.04.2025	WP (C) - 9738/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH-1
34/2025	23.04.2025	WP (C) - 10046/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH-3
35/2025	23.04.2025	WP (C) - 9882/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH (DIVISION BENCH-3)
36/2025	23.04.2025	WP (C) - 8630/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH (DIVISION BENCH-1)
37/2025	23.04.2025	WP (C) - 10079/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-2
38/2025	23.04.2025	WP (C) - 13112/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-6
11/2025	23.04.2025	FAO-171/2021	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-22	MISC. APPEAL SEC.
29/2025	23.04.2025	WP (C) - 9150/2016	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-8
33/2025	23.04.2025	WP (C) - 33074/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
38/2025	23.04.2025	WP (C) - 33070/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
47/2025	23.04.2025	WP (C) - 33071/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5

52/2025	23.04.2025	FAO-417/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.
54/2025	23.04.2025	WP (C) - 33075/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
56/2025	23.04.2025	WP (C) - 33079/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
63/2025	23.04.2025	WP (C) - 19744/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-08-21	
77/2025	23.04.2025	WP (C) - 19086/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-08-08	
78/2025	23.04.2025	WP (C) - 19125/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-08-13	
79/2025	23.04.2025	WP (C) - 19100/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-08-08	
81/2025	23.04.2025	WP (C) - 21470/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-08-31	
82/2025	23.04.2025	FAO-191/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.
83/2025	23.04.2025	WA-1261/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-07	WRIT APPEAL
85/2025	23.04.2025	WA-1860/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-16	WRIT APPEAL
94/2025	23.04.2025	WP (C) - 28475/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-2
95/2025	23.04.2025	WA-1303/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-07	WRIT APPEAL
97/2025	23.04.2025	WA-1327/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-07	WRIT APPEAL
99/2025	23.04.2025	FAO-100/2025	B.K. DAS	GENERAL		Order Dtd. 2025-03-20	
00/2025	23.04.2025	WP (C) - 26374/2024	ANIL SETHI	GENERAL		Order Dtd. 2024-10-30	
01/2025	23.04.2025	FAO-408/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.
02/2025	23.04.2025	WP (C) - 5579/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-02-28	WRIT BRANCH-3
03/2025	23.04.2025	WP (C) - 1495/2025	PRABHAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-03-26	WRIT BRANCH-7
18/2025	23.04.2025	WP (C) - 10403/2025	B S SWAIN	GENERAL		Order Dtd. 2025-04-21	

42/2025	23.04.2025	OJC-12179/1997	P.K.RATH	GENERAL		Order Dtd. 2014-04-30Petition,Annexure,	
47/2025	23.04.2025	CONTC-1170/2025	H.K.DASH	GENERAL		Order Dtd. 2025-03-28	
49/2025	23.04.2025	ABLAPL-5855/2024	S.K.SUNDARA	GENERAL		Order Dtd. 2024-06-19	BAIL-2
51/2025	23.04.2025	OJC-12180/1997	P.K.RATH	GENERAL		Order Dtd. 2014-04-30Petition,Annexure,	
52/2025	23.04.2025	CRLMC-1116/2023	J.PARIDA	GENERAL		Order Dtd. 2023-05-11	CRIMINAL MISC
57/2025	23.04.2025	WP (C) - 5659/2024	A.K.JATI	GENERAL		Order Dtd. 2025-04-11	WRIT BRANCH-3
59/2025	23.04.2025	WP (C) - 15729/2013	A.K.JATI	GENERAL		Order Dtd. 2015-07-13Petition,Annexure,	
60/2025	23.04.2025	BLAPL-2222/2025	P.BEHERA	GENERAL		Order Dtd. 2025-04-22	
61/2025	23.04.2025	OJC-12178/1997	P.K.RATH	GENERAL		Order Dtd. 2014-04-30Petition,Annexure,	
62/2025	23.04.2025	WP (C) - 6225/2004	T.BAG	GENERAL		Order Dtd. 2022-09-22	WRIT BRANCH-8
63/2025	23.04.2025	MATA-123/2023	A.SAMAL	GENERAL		Order Dtd. 2024-09-02	FIRST APPEAL
64/2025	23.04.2025	FAO-343/2019	S.C.DAS	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.
65/2025	23.04.2025	CONTC-6232/2024	D.BISWAL	GENERAL		Order Dtd. 2025-04-09	
66/2025	23.04.2025	FAO-154/2018	M.R.ROUTRAY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
68/2025	23.04.2025	WP (C) - 31050/2024	P.K.ROUTRAY	GENERAL		Order Dtd. 2024-12-17Petition,Annexure,	WRIT BRANCH-6
81/2025	23.04.2025	CRLMC-420/2018	S.DASH	GENERAL		Order Dtd. 2019-09-16	CRIMINAL MISC
82/2025	23.04.2025	CRLA-979/2019	P.K.MISHRA	GENERAL		Order Dtd. 2025-04-21	CRIMINAL APPEAL
91/2025	23.04.2025	SA-113/2000	P.K.DASH	GENERAL		Order Dtd. 2024-08-09Appealmemo,Annexure,Decree,	SECOND APPEAL
93/2025	23.04.2025	WP (C) - 10738/2024	D.P.DASH	GENERAL		Order Dtd. 2024-05-02	WRIT BRANCH-6
96/2025	23.04.2025	FA-52/1975	P.K.PATRI	GENERAL		Order Dtd. 1991-11-22	

04/2025	23.04.2025	WP (C) - 3114/2025	J.R.NAYAK	GENERAL		Order Dtd. 2025-04-22	
10/2025	23.04.2025	WP (C) - 4766/2025	J.R.NAYAK	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH (DIVISIO BENCH-3)
11/2025	23.04.2025	WP (C) - 3650/2025	J.R.NAYAK	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH-1
13/2025	23.04.2025	ABLAPL- 2464/2025	J.R.NAYAK	GENERAL		Order Dtd. 2025-04-22	
15/2025	23.04.2025	ABLAPL- 4253/2025	H.K.BHOL	GENERAL		Order Dtd. 2025-04-22	
17/2025	23.04.2025	ABLAPL- 4275/2025	C.RANA	GENERAL		Order Dtd. 2025-04-22	BAIL-2
18/2025	23.04.2025	ABLAPL- 4318/2025	M.MOHANTY	GENERAL		Order Dtd. 2025-04-22	
25/2025	23.04.2025	ABLAPL- 4298/2025	M.MOHANTY	GENERAL		Order Dtd. 2025-04-22	
30/2025	23.04.2025	ABLAPL- 4286/2025	M.MOHANTY	GENERAL		Order Dtd. 2025-04-22	
31/2025	23.04.2025	ABLAPL- 591/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-01-20	
32/2025	23.04.2025	ABLAPL- 4280/2025	M.MOHANTY	GENERAL		Order Dtd. 2025-04-22	BAIL-2
33/2025	23.04.2025	ABLAPL- 4202/2025	P.K.BEHERA	GENERAL		Order Dtd. 2025-06-26	BAIL-1
34/2025	23.04.2025	ABLAPL- 4206/2025	P.K.BEHERA	GENERAL		Order Dtd. 2025-04-21	
35/2025	23.04.2025	ABLAPL- 2377/2025	M.K.PANI	GENERAL		Order Dtd. 2025-04-22	
38/2025	23.04.2025	ABLAPL- 2950/2025	M.K.PANI	GENERAL		Order Dtd. 2025-03-26	
43/2025	23.04.2025	ABLAPL- 4307/2025	M.K.PANI	GENERAL		Order Dtd. 2025-04-22	
32/2025	23.04.2025	ABLAPL- 11660/2023	S BISWAL	GENERAL		Order Dtd. 2025-04-23	BAIL-2
34/2025	23.04.2025	ABLAPL- 4330/2025	B.TRIPATHY	GENERAL		Order Dtd. 2025-04-22	
35/2025	23.04.2025	BLAPL- 4245/2025	G.S.MOHANTY	GENERAL		Order Dtd. 9999-12-31	
40/2025	23.04.2025	ABLAPL- 1180/2025	B.SAHOO	GENERAL		Order Dtd. 2025-04-08	BAIL-2
41/2025	23.04.2025	WP (C) - 10918/2025	R.MOHAPATRA	GENERAL		Order Dtd. 2025-04-23	WRIT BRANCH (DIVISIO BENCH-1)
42/2025	23.04.2025	WP (C) - 7718/2025	P.K.MISHRA	GENERAL		Order Dtd. 2025-04-22	WRIT BRANCH-1
43/2025	23.04.2025	WP (C) -	J.BEHERA	GENERAL		Order Dtd. 2025-04-02	WRIT

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44/2025	23.04.2025	WP (C) - 6982/2025	D.K.NAYAK	GENERAL		Order Dtd. 2025-04-15	WRIT BRANCH-6
45/2025	23.04.2025	WP (C) - 6768/2025	L.K.BEHERA	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-5
46/2025	23.04.2025	FAO- 927/2019	L.DASH	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.
51/2025	23.04.2025	WP (C) - 20139/2023	J.P.KAR	GENERAL		Order Dtd. 2023-07- 10Petition,Annexure,	WRIT BRANCH (DIVISIO BENCH-2)
53/2025	23.04.2025	WP (C) - 28917/2023	J.P.KAR	GENERAL		Order Dtd. 2023-11- 10Petition,Annexure,	WRIT BRANCH-8
57/2025	23.04.2025	FAO- 338/2019	K.K.NATH	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
58/2025	23.04.2025	WP (C) - 25734/2024	H.K.BHOL	GENERAL		Order Dtd. 2025-02-03	
59/2025	23.04.2025	BLAPL- 9664/2009	S.DAS	GENERAL		Order Dtd. 2009-07-15	
60/2025	23.04.2025	WP (C) - 4078/2002	M.K.MOHANTY	GENERAL		Order Dtd. 2010-01- 25Petition,Annexure,	
61/2025	23.04.2025	CONTC- 253/2024	G.C.BARIK	GENERAL		Order Dtd. 2025-05-05	
64/2025	23.04.2025	CRLA- 1215/2022	P.K.PARIDA	GENERAL		P.w	CRIMINAL APPEAL
66/2025	23.04.2025	CRLA- 841/2024	S.R.PATNAIK	GENERAL		Order Dtd. 2025-06-23	
67/2025	23.04.2025	CRLREV- 28/2024	N.C.SINHA	GENERAL		Order Dtd. 2024-07-26	CRIMINAL REVISION
68/2025	23.04.2025	WP (C) - 26203/2021	D.BISWAL	GENERAL		Order Dtd. 2021-09-08	WRIT BRANCH-7
69/2025	23.04.2025	WP (C) - 12775/2024	M.BEHERA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-4
70/2025	23.04.2025	CONTC- 5904/2024	A.SAHOO	GENERAL		Order Dtd. 2025-03-04	CONTEMPT
71/2025	23.04.2025	CRLMC- 3701/2023	M.DAS	GENERAL		Order Dtd. 2024-04-18	CRIMINAL MISC
72/2025	23.04.2025	OJC- 3520/1997	G.PATHAK	GENERAL		Order Dtd. 2016-12-07	
73/2025	23.04.2025	FAO- 158/2020	R.K.SAHOO	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.
75/2025	23.04.2025	WPC (OAS) - 26/2018	M.K.PANI	GENERAL		Order Dtd. 2024-07-10	OA Branch

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06/2025	23.04.2025	FAO-108/2025	DN PATTANAIAK	GENERAL		Order Dtd. 2025-04-05	

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